

S.NO	Name of Commercial Court	District	Case No.	Date of Institution	Date of Disposal	No. of days between the date of institution and disposal	Whether Case Management Hearing done or not (Yes/No)	No. of adjournment granted	No. of days between the final hearing and Judgment
1	SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f - 20.07.2021)	Central	CS COMM-1894/2020	22.12.2020	15.11.2021	328	No	0	4
			CS COMM-333/2019	19.03.2019	20.11.2021	977	No	2	3
			CS COMM-1032/2020	23.07.2020	23.11.2021	488	No	1	10
			OMP (COMM)-6/2020	08.01.2020	18.11.2021	680	No	2	7
2	SH. RAJNEESH KR. GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	ARB TN/448/2018 SH. MUKESH KUMAR Vs RAM TRANSPORT FINANCE COMPANY LIMITED AND ANOTHERS.	19-07-2018	24-11-2021	1223	No	2	13
			CS (COMM)/2545/2019 ICICI Bank Vs VIKAS SHARMA	22-10-2019	29-11-2021	768	No	3	2
3	SH PAWAN KR. JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03	Central	Nil						
4	MS. NISHA SAXENA DISTRICT JUDGE (COMMERCIAL COURT)-04		CS COMM-1434/2020	RAJWANS VADHERA VS. NORTH DELHI MUNICIPAL CORPORATION	06.10.2020	407	YES	NIL	9 DAYS
			CS (COMM)-523/2019	KRISHAN KUMAR GUPTA VS. NORTH DELHI MUNICIPAL CORPORATION	23.04.2019	746	YES	ONE	1 DAY
			CS (COMM)-527/2019	KRISHAN KUMAR GUPTA VS. NORTH DELHI MUNICIPAL CORPORATION	23.04.2019	746	YES	ONE	1 DAY

		Central	CS (COMM)-526/2019	KRISHAN KUMAR GUPTA VS. NORTH DELHI MUNICIPAL CORPORATION	23.04.2019	746	YES	ONE	1 DAY
			CS DJ-5723/2018	GKM POWER PROJECT VS. METRO REFRIGRATION INDUSTRIES AND ORS.	08.08.2018	1207	YES	NIL	2 DAYS
			CS (COMM)-1525/2020	ADANI ENTERPRISE VS. ORIENTAL INSURANCE CO.	21.10.2020	405	NO DECISION ON APPLICATION U/S 8(1) ARBITRATION ACT.	NIL	4 DAYS
			OMP (COMM)-50/2019	KRISHNA ENTERPRISES AND INTECAPITAL	02.05.2019	933	NO PETITION U/S 34 ARBITRATION ACT	NIL	3 DAYS
5	SH. ASHWANI KUMAR SARPAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	Nil						
6	SH. MANMOHAN SHARMA DISTRICT JUDGE (COMMERCIAL COURT)-06	Central	Nil						
7	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	Nil						
8	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	OMP(COMM)/1/2019	11.01.2019	09.11.2021	1033	NO	NIL	SAME DAY JUDGMENT PASSED

9	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)- 01	New Delhi	<p>(1) In terms of Office Order No. 256/RG/DHC/2021 dated 08.04.2021 of High Court of Delhi, the District Courts were to hold Courts through virtual mode till 24.04.2021 whereas no adverse order was to be passed in any case of non-appearance of parties and/or their Counsel and the matters which were fixed for recording of evidence, were to be adjourned.</p> <p>(2) As per Office Order numbers (i) 438/RG/DHC/2021 dated 22.07.2021; (ii) 504/RG/DHC/2021 dated 12.08.2021 and (iii) 569/RG/DHC/2021 dated 19.08.2021 of Hon'ble High Court of Delhi and Office Order number 6813-6837/Judl./Prin.D&SJ/ NDD/2021 dated 21.08.2021 of Ld. Principal District and Sessions Judge, New Delhi District, Patiala House Courts; hybrid/video conferencing hearing on request were permitted on physical hearing odd dates days; whereas on even dates working days matters were taken up through video conferencing. Earlier direction issued by High Court of Delhi vide Office order No. 256/RG/DHC/2021 dated 08.04.2021 that no adverse order shall be passed by the District Courts in Delhi in case of non appearance of parties and /or their Counsel stands withdrawn we.f. 24.08.2021.</p> <p>(3) For their own respective difficulties/inabilities/exigencies due to COVID-19 pandemic situation, the Counsel in several matters fixed, even for final arguments, were not prepared and instead of submitting final arguments in hearings, sought adjournment because of which such matters could not be ripe for judgment/final orders.</p>						
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)- 02								
11	SH. SANJIV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)- 03								
12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL)- 01	South	Nil						
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	South	Nil						
14	SH. RAJ KUMAR CHAUHAN, DISTRICT JUDGE (COMMERCIAL)- 01	South- East	CS (COMM)/414/2019	10-10-2019	11-11-2021	761	NO	--	--
			CS (COMM)/507/2019	06-12-2019	20-11-2021	714	NO	--	--
15	VACANT COURT OF MS. RAJ RANI MITRA, DISTRICT JUDGE (COMMERCIAL COURT)- 02	South- East	Nil						
16	SH. SANJAY SHARMA-I, DISTRICT JUDGE (COMMERCIAL)	East	CS (COMM) NO.274/19	01-06-2019	24-11-2021	903	yes	NIL	12
17	MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f- 20.07.2021)	North- East	C.S.(COMM)- 82/19	03.07.2019	01.11.2021	852	NO	-NIL-	1
			C.S.(COMM)- 83/19	03.07.2019	01.11.2021	852	NO	-NIL-	1
			C.S.(COMM)- 41/2020	17.08.2020	15.11.2021	455	YES	-NIL-	3

			OMP(COMM)-03/2019	06.06.2019	30.11.2021	908	NO	-NIL-	1
18	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE (COMMERCIAL)-01	Shahdara	Nil						
19	MS. SUKHVINDER KAUR, DISTRICT JUDGE(COMMERCIAL)-02	Shahdara	Nil						
20	SH. VINOD KUMAR, DISTRICT JUDGE (COMMERCIAL)	North-West	Nil						
21	MS. BARKHA GUPTA, DISTRICT JUDGE (COMMERCIAL)	North	Nil						
22	SH. HARISH DUDANI, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	Nil						